

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

ST/MISC/61075/2019 in Appeal No.ST/60840/2019

[Arising out of Order-in-Appeal No.13/CGST-Appeal/Gurgaon/SG/2019
dt.30.4.2019 passed by the Commissioner (Appeals), Central Goods & Service
Tax, 5th Floor, Mudit Square, Plot No.24, Sector 32, Gurgaon)

M/s. Glen Appliances Pvt.Ltd.
(I-34, DLF Industrial Area, Phase-, Faridabad)

Appellant

VERSUS

Commissioner, CGST, Faridabad

Respondent

APPEARANCE:

Present for the Appellant: Shri Atul Gupta, CA

Present for the Respondent: Shri Vijay Gupta, AR

**CORAM: HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE MR. P.V.SUBBA RAO, MEMBER (TECHNICAL)**

FINAL ORDER NO.61177/2019

DATE OF HEARING/ DECISION: 19.12.2019

PER ASHOK JINDAL

The appellant has filed an application for withdrawal of the
appeal. Permission is granted. The appeal is dismissed as withdrawn.
The order to be given DASTI.

(Dictated and pronounced in the open court)

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**

**(P.V.SUBBA RAO)
MEMBER (TECHNICAL)**